

**Eligibility conditions, requisite qualification and other details for application for the post of Junior Time Scale (JTS) and Junior Administrative Grade (JAG) on deputation basis in the Ministry of Corporate Affairs.**


1 **Title of the proposal :** Special recruitment drive to fill existing vacancies in JTS/JAG grade of ICLS, by deputation from comparable Central/State Government officers.

2 **Vacancies:** JAG : 30  
JTS : 30

3 **Essential Qualifications (Length of qualifying service):**

Grade	Length of qualifying service
JAG (PB3 Rs. 15600-39100 + GP 7600)	(i) Serving in same PB and GP as admissible to JAG officers or  (ii) 5 years regular service in GP of 6600 in case of Central Government officers or similar length of service for State Government/UT officers in equivalent GP of 6600.
JTS (PB3 Rs. 15600-39100 + GP 5400)	(i) Serving in same PB and GP as admissible to JTS officers or  (ii) 4/5 years regular service in GP of 4800/4600 in case of Central Government officers or similar length of service for State Government/UT officers in GP of 4800/4600.

4 **Essential Qualifications (educational qualifications) :** Bachelor degree in any discipline from a recognised university/institution.

  
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5 **Desirable Qualifications** : Professional qualifications like CA, CS, CWA, Masters/Bachelor Degree in Economics/Commerce/Management/Law/Computer Science.

6 **Period of Deputation** : Initially 3 years but extendable by competent authority as per rules.

7 **Pay and allowances and other service conditions** : Deputation Allowance and all other pay/allowances/service conditions shall be admissible as are applicable to a government servant on deputation under Government of India, under relevant rules of competent authorities.


8 **Place of posting** : Choice posting in any of the 26 cities (list enclosed) where MCA offices are located.

9 **Transferability during deputation** : No transfers, unless the officer himself is willing.

10 **Option of reversion to parent organisation** : Since the deputationist will also be given some in the job orientation training, reversion shall be possible only on expiry of one year.


11 **Age limit** : Up to 55 years on the last date of submission of application.

12 **How to apply** : The application form available on MCA website [www.mca.gov.in](http://www.mca.gov.in) may be filled online. After filling the same, a print out of the same duly signed may be sent through proper channel alongwith vigilance clearance, integrity certificate and copies of last 5 years ACR/APARs, by 15<sup>th</sup> June, 2011 to Shri Alok Kumar, Director, Ministry of Corporate Affairs, 5<sup>th</sup> Floor, A-Wing, Shastri Bhavan, Dr. Rajendra Prasad Road, New Delhi.

  
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**List of cities where MCA field offices are located**

- 1. Jammu,
- 2. Chandigarh,
- 3. Delhi,
- 4. Jaipur,
- 5. Ahmedabad,
- 6. Mumbai,
- 7. Pune,
- 8. Nagpur,
- 9. Goa,
- 10. Bengaluru,
- 11. Kochi,
- 12. Coimbatore,
- 13. Chennai,
- 14. Puduchery,
- 15. Hyderabad,
- 16. Cuttack,
- 17. Kolkata,
- 18. Shillong,
- 19. Guwahati,
- 20. Patna,
- 21. Ranchi,
- 22. Kanpur,
- 23. Allahabad,
- 24. Indore,
- 25. Gwalior,
- 26. Noida.

  
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